



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
O.A. No.060/00331/2020

Chandigarh, this the 03rd of June, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

1. Navneet S/o Sompal Singh aged 33 years presently working as Technician, Grade III at TMS Loco Modernization of Works (DMW), Patiala (Group C), Pin-147003, Email ID- knavneet098@gmail.com
2. Surinder Singh Meena s/o Haluka Ram Meena aged 31 years presently working as Senior Technician at TMS, Diesel Loco Modernization of Works (DMW), Patiala, Pin-147003

....Applicants

(BY: MR. JAGDEEP JASWAL, ADVOCATE)

Versus

1. Union of India through Chief Administrative Officer, Diesel Loco Modernization of Works, Patiala – 147003.
2. Senior Personnel Officer, Diesel Loco Modernization of Works, Patiala – 147003.
3. Pardeep Kumar Pundeer, R/o H. No. 1730, type 2, Diesel Loco Modernization of Works (DMW), Railway colony Patiala, Punjab. Pin-147003.
4. Rakesh Kumar Meena R/o House No. 2393, Type 2, Diesel Loco Modernization of Works (DMW) Railway Colony Patiala (Punjab), Pin-147003.

... .Respondents

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. After arguing for some time, learned counsel submitted that the applicant be permitted to withdraw the O.A, with liberty to file a fresh one with better particulars.



2. Prayer allowed.
3. The O.A. is disposed of as withdrawn, with the aforementioned liberty. MA No. 060/00478/2020 also stands disposed of.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Place: Chandigarh
Dated: 03.06.2020

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